

5

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6.4.2018**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER & 1
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD & 2
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

	CIBI VISUNU G. Balchandar	for Petitioner for R2 & R3	Signature G. Balchandar
--	------------------------------	-------------------------------	----------------------------

ORDER

Counsels for both the parties present. Counsel for the Respondent prayed for time for filing the submissions. At request, time is enlarged. Put up on **26.04.2018 at 10.30 AM.**

**(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**